

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
LOK SABHA

UNSTARRED QUESTION NO. 4087

TO BE ANSWERED ON MONDAY, 18th AUGUST, 2025

SRAVANA 27, 1947 (SAKA)

Special Assistance to State for Capital Expenditure

4087. Shri Khagen Murmu:

Will the Minister of FINANCE be pleased to state:

- (a) the total amount of funds released by the Government to State under the Scheme for Special Assistance to States for Capital Investment (SASCI) since its inception;
- (b) whether the scheme includes any reform-linked component;
- (c) if so, the details thereof; and
- (d) the specific reforms undertaken by the States as a result of the reform-linked component of SASCI?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): The total amount of funds released by the Government to States under the Scheme for Special Assistance to States for Capital Expenditure/Investment (SASCI) since its inception i.e. from the Financial Year (FY) 2020-21 to FY 2024-25, is Rs. 3,66,249.45 Crores.

(b) to (d): Yes, under some parts of the scheme, incentive is provided to States for carrying out reforms in different sectors. Year-wise details of reform linked components and the number of states who have been provided incentives under these components of SASCI from 2020-21 to 2024-25 is enclosed as **Annexure**.

Annexure

Annexure referred to in reply of part (b) to (d) of Lok Sabha Unstarred question no. 4087 to be answered in Lok Sabha on August 18, 2025

Year-wise details of reform components under SASCI and the number of States undertaking the reforms:

Year	Reform		No. of States who carried out the reform and availed incentive
<u>2020-21</u>	1	Implementation of One Nation One Ration Card System	12*
	2	Ease of doing business reform	
	3	Urban Local Body/utility reforms	
	4	Power Sector reforms	
<u>2021-22</u>	1	Privatization/Disinvestment of State Public Sector Enterprises and monetization and recycling of assets	1
<u>2022-23</u>	1	PM Gati Shakti related investment in the State	27
	2	Supplemental funding for priority segments of PM Gram Sadak Yojana (PMGSY)	7
	3	Digitalization of citizen centric services	26
	4	Enhancing Optical Fibre Cable (OFC) network.	24
	5	Urban Reforms- Reforms related to Building Byelaws, Town Planning Schemes, Transit Oriented Development, and Transferable Development Rights	12
	6	Privatization/Disinvestment of State Public Sector Enterprises and monetization and recycling of assets	1
	7	Scrapping of old vehicles	5
<u>2023-24</u>	1	Urban Planning Reforms - Reforms related to Building Byelaws, Town Planning Schemes, Transit Oriented Development, Transferable Development Rights etc.	21
	2	Financing Reforms in Urban Local Bodies to make them creditworthy for Municipal Bonds and for Issue of Municipal Bonds	15
	3	Scrapping of old vehicles	17
	4	Implementing "Just-In Time" release of CSS funds by State Government to vendors and beneficiaries using RBI's e-Kuber Model and for timely release of Central and State Share of Funds to SNA.	0
<u>2024-25</u>	1	Scrapping of Old Vehicles	16
	2	Stimulating Industrial Growth- Reforms in building regulations for industrial and commercial buildings.	22
	3	Land-related Reforms by State Governments in Rural Areas	22
	4	Land-related Reforms in Urban Areas	0
	5	Onboarding of CSSs ON SNA SPARSH	19
	6	Urban Planning Reforms -Reforms related to Building Byelaws, Town Planning Schemes, Transit Oriented Development, Transferable Development Rights etc.	18

*Incentive was provided to States who carried out any three of these four reforms

(Rs. in cro

re)

Sl. No.	States	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26 (till 11.08.2025)
		Amount Released	Amount released	Amount released	Amount released	Amount released	Amount released
1	Andhra Pradesh	688.00	501.79	6105.56	4090.81	7901.56	2009.70
2	Arunachal Pradesh	232.97	371.19	1564.10	2363.42	2470.96	0.00
3	Assam	450.00	600.00	4300.14	5804.43	7427.50	2061.16
4	Bihar	843.00	1246.50	8455.85	8814.80	14791.32	3135.97
5	Chhattisgarh	286.00	423.00	2941.97	3365.25	6103.57	1399.99
6	Goa	97.66	111.04	572.75	695.20	1266.54	491.56
7	Gujarat	285.00	432.00	4045.82	4254.32	5958.26	1433.74
8	Haryana	91.00	135.00	1267.00	1702.05	1458.56	0.00
9	Himachal Pradesh	533.00	800.00	650.80	1515.97	2381.37	451.62
10	Jharkhand	277.00	246.00	2964.32	4580.61	2718.32	0.00
11	Karnataka	305.00	451.50	3399.35	3879.24	5296.12	1556.21
12	Kerala	81.50	238.50	1902.74	0.00	2715.67	656.81
13	Madhya Pradesh	1320.00	1512.36	7360.20	12636.21	12424.92	2618.21
14	Maharashtra	514.00	771.73	6744.16	5376.31	8063.08	2230.41
15	Manipur	317.16	212.85	467.22	542.70	1436.82	0.00
16	Meghalaya	200.00	281.20	1049.02	1293.06	2369.63	278.52
17	Mizoram	200.00	299.99	297.50	743.28	1361.09	0.00
18	Nagaland	200.00	300.00	504.16	973.20	1599.73	0.00
19	Odisha	471.50	517.12	75.00	3532.14	6943.55	1967.46
20	Punjab	296.50	223.50	798.22	0.00	2269.31	529.13
21	Rajasthan	1002.00	692.41	5595.64	8513.42	9139.21	2668.77
22	Sikkim	200.00	300.00	551.36	797.85	1742.14	140.58
23	Tamil Nadu	0.00	505.50	4011.27	5326.42	7345.86	1598.83
24	Telangana	358.00	214.14	2500.98	1948.34	2727.24	896.82
25	Tripura	300.00	118.54	349.79	662.92	1586.68	293.25
26	Uttar Pradesh	976.00	1483.00	7940.50	19215.08	17223.82	6065.96
27	Uttarakhand	675.00	263.92	1124.01	1911.71	2455.84	380.20
28	West Bengal	630.00	933.00	3655.92	5015.58	10305.06	2534.08
Total		11830.29	14185.78	81195.35	109554.30	149483.73	35399.00
UTs with Legislature							
Delhi							542.03
Jammu & Kashmir							0.00
Puducherry							85.50
Total of 3 UTs							627.53
Grand Total		11830.29	14185.78	81195.35	109554.30	149483.73	36026.53